

HIGH COURT OF ANDHRA PRADESH: HYDERABAD

ABSTRACT

PUBLIC SERVICES - A.P.J.M.S - Chief Administrative Officers of District Courts (Category - 1) - Transfers and Postings - Ordered.

ROC.No. 152/2014 - C.1.

Dt.07-02-2014

NOTIFICATION NO. 02/2014. C -1.

The High Court of Andhra Pradesh, in exercise of the powers conferred under Article 235 of the Constitution of India read with Rule 28(3) of the A.P. Judicial Ministerial Service Rules, 2003 and as per the G.O.Ms.No.100 Law (LA & J Home Courts. D) Department, dt.08-08-2013 and all other powers enabling thereto, is pleased to order the following transfers and postings: -

I

Sri P.V.S.S. Durga Prasad, Paper Promotee from the Unit of the District Judge, Srikakulam, is transferred and posted as Chief Administrative Officer, XIII Additional District & Sessions Court, Gajuwaka, Visakhapatnam District (Newly established court).

Sri P.B. Kiran Kumar, Paper Promotee from the Unit of the District Judge, Ranga Reddy District, is transferred and posted as Chief Administrative Officer, XXIV Additional Chief Judge's Court, City Civil Court, Hyderabad. (Newly established court).

Sri P. Sivarama Prasad, Paper Promotee from the Unit of the District Judge, Ranga Reddy District, is transferred and posted as Chief Administrative Officer, II Additional District & Sessions Court-cum-Metropolitan Sessions Court, Vijayawada, vice Sri Adavi Balaram transferred.

Sri Adavi Balaram, Chief Administrative Officer, II Additional District & Sessions Court-cum-Metropolitan Sessions Court, Vijayawada, Krishna District, is transferred and posted as Chief Administrative Officer, Principal District Court, Vizianagaram vice Smt. P. Kantha transferred.

Smt. P. Kantha, Chief Administrative Officer, Principal District Court, Vizianagaram, is transferred and posted as Chief Administrative Officer, I Additional Special Judge's Court for CBI cases, Visakhapatnam (post kept vacant).

- i) S/Sri P.V.S.S. Durga Prasad, P.B. Kiran Kumar, P. Sivarama Prasad, Adavi Balaram and Smt. P. Kantha shall handover charge of their posts to the Senior Superintendent / immediate junior of their courts immediately on receipt of these orders, proceed to their new stations and take charge of their posts.
- ii) The District Judges, Srikakulam, Ranga Reddy, Krishna at Machilipatnam and Vizianagaram, are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new stations and report compliance.

II

Sri I. Balasankaram, Paper Promotee from the Unit of the District Judge, Nellore, is transferred and posted as Chief Administrative Officer, X Additional District & Sessions Court, Tirupati, Chittoor District. (Newly established Court).

Sri N. Mahadeva Sastry, Paper Promotee from the Unit of the District Judge, Nellore, is transferred and posted as Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-cum-IV Additional District & Sessions Court, Tirupati, Chittoor District (Post kept vacant).

Sri K. Srinivas, Paper Promotee from the Unit of the District Judge, Adilabad, is transferred and posted as Chief Administrative Officer, Special Judge for trial of cases under Essential Commodities Act-cum- III Additional Metropolitan Sessions Judge's Court, Hyderabad vice Sri K. Ramakrishna Raju transferred.

Sri K. Ramakrishna Raju, Chief Administrative Officer, Special Judge for trial of cases under Essential Commodities Act-cum- III Additional MSJ Court, Hyderabad, is transferred and posted as Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-cum-V Additional District & Sessions Court, Sangareddy, Medak District, vice Sri G. Venkateswara Rao transferred.

Sri G. Venkateswara Rao, Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-cum-V Additional District & Sessions Court, Medak at Sangareddy, is transferred and posted as Chief Administrative Officer, Principal Special Judge's Court for CBI Cases, Hyderabad (Post kept vacant).

- i) S/Sri I. Balasankaram, N. Mahadeva Sastry, K. Srinivas, K. Ramakrishna Raju and G.Venkateswara Rao shall handover charge of their posts to the Senior Superintendent / immediate junior of their courts immediately on receipt of these orders, proceed to their new stations and take charge of their posts.
- ii) The District Judges, Nellore, Adilabad and Medak and Special Judge for trial of cases under Essential Commodities Act-cum-III Additional MSJ Court, Hyderabad are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new stations and report compliance.

III

Sri D. Krishna Mohan, Paper Promotee from the Unit of the District Judge, Nizamabad, is transferred and posted as Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989, Karimnagar (Post kept vacant).

Sri Qadeer Pasha, Paper Promotee from the Unit of the District Judge, Nizamabad, is transferred and posted as Chief Administrative Officer, Family Court, Nizamabad (Post kept vacant).

Sri B.D. Sundaresan, Paper Promotee from the Unit of the District Judge, Kadapa, is transferred and posted as Chief Administrative Officer, XI Additional District & Sessions Court, Piler, Chittoor District (Newly established Court).

Sri D.V. Vasantha Kumar, Paper Promotee from the Unit of the District Judge, Krishna, is transferred and posted as Chief Administrative Officer, Family Court-cum-VII Additional District & Sessions Court, West Godavari at Eluru vice Sri P. Satyanarayana transferred.

Sri P. Satyanarayana, Chief Administrative Officer, Family Court-cum-VII Additional District & Sessions Court, West Godavari at Eluru, is transferred and posted as Chief Administrative Officer, Additional District & Sessions Court, Miryalaguda, Nalgonda District vice Sri K. Satyanarayana transferred.

Sri K. Satyanarayana, Chief Administrative Officer, Additional District & Sessions Court, Miryalaguda, Nalgonda District is transferred and posted as Chief Administrative Officer, I Additional District & Sessions Judge's Court-cum-MSJ, Cyberabad, Ranga Reddy District vice Sri P. Muralidhar Rao transferred.

Sri P.Muralidhar Rao, Chief Administrative Officer, I Additional District & Sessions Judge's Court-cum-MSJ, Cyberabad, Ranga Reddy District, is transferred and posted as Chief Administrative Officer, Metropolitan Sessions Judge's Court, Hyderabad (Post kept vacant).

- i) S/Sri D. Krishna Mohan, Qadeer Pasha, B.D. Sundaresan, D.V. Vasantha Kumar, P. Satyanarayana, K. Satyanarayana and P. Muralidhar Rao, shall handover charge of their posts to the Senior Superintendent / immediate junior of their courts immediately on receipt of these orders, proceed to their new stations and take charge of their posts.
- ii) The District Judges, Nizamabad, Kadapa, Krishna at Machilipatnam, West Godavari at Eluru, Nalgonda and Ranga Reddy District are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new stations and report compliance.

IV

Sri Mohd. Abdullah Khan, Paper Promotee from the Unit of the District Judge, Krishna, is transferred and posted as Chief Administrative Officer, Mahila Court-cum-Additional Family Court-cum-VI Additional District & Sessions Court, Visakhapatnam (Post kept vacant).

Sri V.S. Rambabu, Paper Promotee from the Unit of the District Judge, Krishna, is transferred and posted as Chief Administrative Officer, Family Court-cum-VIII Additional District & Sessions Court, Ongole, Prakasam District (Post kept vacant).

Sri G. Saidulu, Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989, Adilabad, is transferred and posted as Chief Administrative Officer, Court of Additional Sessions Judge for trial of communal offences-cum-VII Additional MSJ, Hyderabad-cum-XXI Additional Chief Judge, City Civil Court, Hyderabad (Post kept vacant).

Sri N. Purnachandra Rao, Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989, Nalgonda, is transferred and posted as Chief Administrative Officer, I Additional Special Judge's Court for CBI Cases, Hyderabad (Post kept vacant).

Sri Albert Victor, Chief Administrative Officer, Family Court-cum-VIII Additional District & Sessions Court, Mahabubnagar, is transferred and posted as Chief Administrative Officer, Special Court for trial of ACB cases in Rayalaseema Region at Kurnool vice Sri K. Muralidhar transferred.

Sri K. Muralidhar, Chief Administrative Officer, Special Court for trial of ACB cases in Rayalaseema Region at Kurnool, is transferred and posted as Chief Administrative Officer, Family Court-cum-VIII Additional District & Sessions Court, Mahabubnagar vice Sri Albert Victor transferred.

- i) S/Sri Mohd. Abdullah Khan, V.S. Rambabu, G. Saidulu, N. Purnachandra Rao, Albert Victor and K. Muralidhar shall handover charge of their posts to the Senior Superintendent / immediate junior of their courts immediately on receipt of these orders, proceed to their new stations and take charge of their posts.
- ii) The District Judges, Krishna at Machilipatnam, Adilabad, Nalgonda, Mahabubnagar and Kurnool are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new stations and report compliance.

V

Sri Ch. Atchuta Ramaraju, Chief Administrative Officer, Additional District & Sessions Court, Wanaparthy, Mahabubnagar District, is transferred and posted as Chief Administrative Officer, XXV Additional Chief Judge's Court, City Civil Court, Hyderabad (Newly established court).

Sri Shaik Mohd. Rafi, Chief Administrative Officer, Principal District Court, Prakasam at Ongole, is transferred and posted as Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-cum-VII Additional District & Sessions Court, Ongole, Prakasam District vice Sri V.M. Srinivasulu transferred.

Sri V.M. Srinivasulu, Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-cum-VII Additional District & Sessions Court, Prakasam at Ongole, is transferred and posted as Chief Administrative Officer, VII Additional District & Sessions Court, Gudur, Nellore District (Newly established Court).

Smt. K. Vani, Chief Administrative Officer, Principal District Court, Srikakulam, is transferred and posted as Chief Administrative Officer, XII Additional District & Sessions Court, Visakhapatnam (Newly established court).

Sri T.V.S.G. Raja Reddy, Chief Administrative Officer, Additional Family Court, Hyderabad, is transferred and posted as Chief Administrative Officer, City Civil Court (Administration), Hyderabad. (Post kept vacant).

- i) S/Sri Ch. Atchuta Ramaraju, Shaik Mohd. Rafi, V.M.Srinivasulu, Smt. K.Vani and T.V.S.G. Raja Reddy shall handover charge of their posts to the Senior Superintendent / immediate junior of their courts immediately on receipt of these orders, proceed to their new stations and take charge of their posts.
- ii) The District Judges, Mahabubnagar, Prakasam at Ongole, Srikakulam and the Chief Judge, City Civil Court, Hyderabad, are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new stations and report compliance.

VI

Smt. Ch. Rajyalakshmi, Chief Administrative Officer, III Additional District & Sessions Court, Kakinada, East Godavari District, is transferred and posted as Chief Administrative Officer, Family Court-cum-III Additional District & Sessions Court, Vizianagaram vice Sri B. Lokanadham transferred.

Sri B. Lokanadham, Chief Administrative Officer, Family Court-cum-III Additional District & Sessions Court, Vizianagaram is transferred and posted as Chief Administrative Officer, Principal District Court, Visakhapatnam (Post kept vacant).

Sri P.V. Chalapathi, Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-cum-V Additional District & Sessions Court, Nellore, is transferred and posted as Chief Administrative Officer, Principal District Court, Nellore vice Sri B. Tarakeswaran transferred.

Sri B. Tarakeswaran, Chief Administrative Officer, Principal District Court, Nellore, is transferred and posted as Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-cum-V Additional District & Sessions Court, Nellore vice Sri P.V. Chalapathi transferred.

Sri P. Kesavaiah Sastry, Chief Administrative Officer, Family Court-cum-IX Additional District & Sessions Court, Rajahmundry, is transferred and posted as Chief Administrative Officer, XV Additional District & Sessions Court, Nuzvid, Krishna District, vice Smt. V. Santha kumari transferred.

Smt. V. Santha Kumari, Chief Administrative Officer, XV Additional District & Sessions Court, Nuzvid, Krishna District, is transferred and posted as Chief Administrative Officer, Family Court-cum-IX Additional District & Sessions Court, Rajahmundry vice Sri P. Kesavaiah Sastry transferred.

- i) S/Smt. Ch. Rajyalakshmi, B. Lokanadham, P.V. Chalapathi, B. Tarakeswaran, P. Kesavaiah Sastry and Smt. V. Santha Kumari shall handover charge of their posts to the Senior Superintendent / immediate junior of their courts immediately on receipt of these orders, proceed to their new stations and take charge of their posts.
- ii) The District Judges, East Godavari at Rajahmundry, Vizianagaram, Nellore and Krishna at Machilipatnam, are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new stations and report compliance.

The Unit Officers concerned are hereby directed not to entertain any applications for leave from the individual concerned. The above individuals are also hereby informed that representations for retention in the present post or any change in the above postings will not be entertained.

The Unit Officers are further directed to send the joining reports of the individuals to this Registry.

Note: Smt. P. Kantha, S/Sri P. Satyanarayana, K. Satyanarayana, G. Saidulu, N. Purnachandra Rao, Albert Victor, Ch. Atchuta Ramaraju, V. M. Srinivasulu, G. Venkateswara Rao, Smt. K. Vani, Smt. Ch. Rajyalakshmi and Smt. V. Santha Kumari, Chief Administrative Officers are not entitled to draw T.A. and D.A. etc., since they are transferred at their request.


REGISTRAR (ADMN.)

To

1. The Individuals (Through the respective Unit Heads concerned).
2. The District Judges, Srikakulam, Visakhapatnam, Ranga Reddy District at L.B. Nagar, Hyderabad, Krishna at Machilipatnam, Vizianagaram, Nellore, Chittoor, Adilabad, Nizamabad, Karimnagar, Kadapa, West Godavari at Eluru, Nalgonda, Mahabubnagar, Kurnool, Prakasam at Ongole and East Godavari at Rajahmundry.
3. The Chief Judge, City Civil Court, Hyderabad.
4. The Metropolitan Sessions Judge, Hyderabad.
5. The Special Judge for trial of cases under Essential Commodities Act-cum-III Additional Metropolitan Sessions Judge, Hyderabad.
6. The Principal Special Judge for CBI Cases, Hyderabad.
7. I Additional Special Judge for CBI Cases, Hyderabad.
8. XXIV Additional Chief Judge, City Civil Court, Hyderabad.

9. XXV Additional Chief Judge, City Civil Court, Hyderabad.
10. Additional Sessions Judge for trial of communal offences-cum-VII Additional Metropolitan Sessions Judge, Hyderabad-cum-XXI Additional Chief Judge, City Civil Court, Hyderabad.
11. XIII Additional District & Sessions Judge, Gajuwaka, Visakhapatnam District.
12. II Additional District & Sessions Judge-cum-Metropolitan Sessions Judge, Vijayawada, Krishna District.
13. I Additional Special Judge for CBI Cases, Visakhapatnam.
14. X Additional District & Sessions Judge, Tirupati, Chittoor District.
15. XI Additional District & Sessions Judge, Piler, Chittoor District.
16. Additional District & Sessions Judge, Miryalaguda, Nalgonda District.
17. I Additional District & Sessions Judge-cum-Metropolitan Sessions Judge, Cyberabad, Ranga Reddy District.
18. The Judge, Mahila Court-cum-Additional Family Court-cum-VI Additional District & Sessions Judge, Visakhapatnam.
19. The Special Judge for trial of ACB Cases in Rayalaseema Region at Kurnool.
20. Additional District & Sessions Judge, Wanaparthy, Mahabubnagar District.
21. The Special Judge for trial of cases under SCs/STs (POA) Act, 1989, Karimnagar, Adilabad and Nalgonda.
22. The Special Judge for trial of cases under SCs/STs (POA) Act, 1989-cum-IV Additional District & Sessions Judge, Tirupati, Chittoor District.
23. The Special Judge for trial of cases under SCs/STs (POA) Act, 1989-cum-IV Additional District & Sessions Judge, Sangareddy, Medak District.
24. The Special Judge for trial of cases under SCs/STs (POA) Act, 1989-cum-VII Additional District & Sessions Judge, Prakasam at Ongole.
25. The Special Judge for trial of cases under SCs/STs (POA) Act, 1989-cum-V Additional District & Sessions Judge, Nellore.
26. The Judge, Family Court, Nizamabad.
27. The Judge, Family Court-cum-VII Additional District & Sessions Judge, West Godavari at Eluru.
28. The Judge, Family Court-cum-VIII Additional District & Sessions Judge, Ongole, Prakasam District.
29. The Judge, Family Court-cum-VIII Additional District & Sessions Judge, Mahabubnagar.
30. The Judge, Additional Family Court, City Civil Court complex, Hyderabad.
31. The Judge, Family Court-cum-III Additional District & Sessions Judge, Vizianagaram.
32. The Judge, Family Court-cum-IX Additional District & Sessions Judge, Rajahmundry, East Godavari District.
33. VII Additional District & Sessions Judge, Gudur, Nellore District.
34. XII Additional District & Sessions Judge, Visakhapatnam.
35. III Additional District & Sessions Judge, Kakinada, East Godavari District.
36. XV Additional District & Sessions Judge, Nuzvid, Krishna District.
37. The Pay and Accounts Officer, Hyderabad.
38. The District Treasury Officers, Srikakulam, Visakhapatnam, Ranga Reddy District at L.B. Nagar, Hyderabad, Krishna at Machilipatnam, Vizianagaram, Nellore, Chittoor, Adilabad, Nizamabad, Karimnagar, Kadapa, West Godavari at Eluru, Nalgonda, Mahabubnagar, Kurnool, Prakasam at Ongole and East Godavari at Kakinada.
39. The Sub Treasury Officers, Tirupati, Chittoor District, Gajuwaka, Visakhapatnam District, Wanaparthy, Mahabubnagar District, Gudur, Nellore District, Nuzvid, Krishna District and Rajahmundry, East Godavari District.
40. Copy to the President/Organizing Secretary, A.P. Judicial Employees Association, City Civil Courts Complex, Purani Haveli, Hyderabad.
41. The Central Project Coordinator, High Court of A.P., Hyderabad, with a request to direct the concerned to upload the Notification in the High Court's Website.

<http://hc.ap.nic.in>